

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1036
ANSWERED ON:27.07.2015
Equal Opportunities to Women
Munde Dr.Pritam Gopinath

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has formulated any scheme to provide equal opportunities to women in employment and to frame the staff policies to be more sensitive towards women;
- (b) if so, the number of women likely to be encouraged and benefitted under the said scheme and the policy going to be adopted for this purpose; and
- (c) the details thereof in regard to the State of Maharashtra?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) to (c): Government has enacted the Equal Remuneration Act, 1976 which provides for payment of equal remuneration to men and women workers for same work or work of similar nature in the matter of employment and also prohibits any discrimination against women in recruitment or any condition of service. The Act is being enforced by the Central and State Governments in their respective spheres to ensure compliance of provisions of the Act. Officers of appropriate Government notified as inspectors make inspections and prosecute those found violating the provision of the Act. The Act extends to the whole of India.
